

—Schemes for renovation or installation of sewage treatment plants including bio-energy and other resource recovering components as feasible and

—Other Schemes including low cost sanitation, facilities for the river front as necessary and biological conservation schemes.

(b) Detailed project reports for schemes worth Rs. 88.59 lakhs for Patna have been received from the Govt. of Bihar. Out of these the following schemes have been sanctioned :

(i) Renovation of Sewage Treatment Plant at Saidpur—Rs. 35.49 lakhs.

(ii) Recommissioning of Beur Sewage Treatment Plant and renovation of Babu Bazar Pumping Station—Rs. 10.62 lakhs.

(iii) Schemes worth Rs. 42.48 lakhs are being appraised.

(c) The Schemes under the Ganga Action Plan are expected to be completed during the 7th Five Year Plan Period.

Persons affected by Uranium Mines

451. SHRI SIMON TIGGA : Will the PRIME MINISTER be pleased to state :

(a) whether plant and mines of Uranium Corporation of India Limited at Jaduguda are causing crippling effect on plants and men residing in that locality ;

(b) number of persons affected by radio active slags being dumped there ;

(c) reasons for not dumping the uranium slags in sea or under deep earth as is done in other countries ;

(d) what is the number of villages and their population affected by the uranium mines ; and

(e) the steps being taken by Government to avoid its harmful effects ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) to (e). A full-fledged unit of the Health Physics Division of the Bhabha Atomic Research Centre functions at the site of Jaduguda Plant of the Uranium Corporation of India Ltd. This Division studies the effluents from the mines and mill at Jaduguda and continuously monitors all aspects of radioactivity. The barren tailings obtained from the mines after extraction of uranium being of very low radioactive level do not effect the plants and men residing in the locality. Also, for the same reason the wastes need not be dumped in sea or buried deep under the earth. They are disposed off locally in accordance with internationally accepted practices.

Uniform Code for Extradition Laws

452. SHRI CHINTA MOHAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether there is a move for a model extradition code to have a uniform law on extradition of narcotic offenders in Asia and the South Pacific and if so, the salient points of the proposed code ; and

(b) whether education programme will form a strong basis for this code rather than punishment ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) and (b). The Government are not aware of any such move to establish a model code.

Introduction of Computers

453. SHRI RAMSWAROOP RAM : Will the PRIME MINISTER be pleased to state :

(a) fields/areas/utility services where computerization has been introduced in the country so far ; and

(b) details of plans drawn up to introduce computerization in other services during the Seventh Five Year Plan, and